

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:950
ANSWERED ON:24.11.2000
NON PAYMENT OF SALARY BY KAMRAZ RURAL BANK
ANADI CHARAN SAHU

Will the Minister of FINANCE be pleased to state:

- (a) whether the employees of Kamraz Rural Bank of Kashmir have migrated from the valley to Jammu and they have also not received their salaries for the last four months;
- (b) if so, the reasons therefor; and
- (c) the steps taken by the Government to settle their salaries and to utilise their services outside Jammu and Kashmir in any of the NABARD offices?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL);

(a) and (b) 43 Officers/Clerks of Kamraz Rural Bank had migrated from Kashmir Valley to Jammu. As reported by the Jammu & Kashmir Bank Ltd. the sponsor bank of Kamraz Rural Bank, salaries upto October, 2000 already stand disbursed by Kamraz Rural Bank to its migrated employees.

(c) Government of India had issued instruction to the sponsor bank advising them to direct the Kamraz Rural Bank to release the salaries of the migrant employees. These instructions have been reiterated from time to time. There is no proposal to utilise their services outside Jammu and Kashmir in any of the offices of National Bank for Agriculture & Rural Development (NABARD).